

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

WP(C) 376//2021

Mohd Rafiq Malik

..... Petitioner (s)

Through :- Mr. Aseem Sawhney AAG

V/s

UOI and ors

.....Respondent(s)

Through :- Mr. Vishal Sharma ASGI.

Coram: HON'BLE MR. JUSTICE SANJEEV KUMAR, JUDGE

ORDER

Notice. Mr. Vishal Sharma, learned ASGI accepts notice on behalf of the respondents.

List on 30.03.2021.

In the meantime, Mr. Sharma, learned ASGI shall file a short affidavit with regard to the grievance of the petitioner i.e., functioning of the Armed Forces Tribunal in Jammu.

**(SANJEEV KUMAR)
JUDGE**

Jammu

01.03.2021

Sanjeev